

- (v) MHA has launched the "National Database on Sexual Offenders" (NDSO) on 20th September, 2018 to facilitate investigation and tracking of sexual offenders across the country.
- (vi) The Government has also approved a scheme for setting up of Women Help Desks in Police Stations in States/UTs from Nirbhaya Fund.
- (vii) In addition to the above-mentioned measures, MHA has been issuing advisories from time to time to States/UTs to deal with crimes against women, which are available at [www.mha.gov.in](http://www.mha.gov.in).

#### **Recommendations of J.S. Verma Committee**

†1475. SHRI P.L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the recommendations made by the Justice J.S. Verma Committee in relation to crimes against women and children;
- (b) the details of recommendations implemented and yet to be implemented out of said recommendations; and
- (c) by when, the remaining recommendations of the Justice J.S. Verma Committee would be implemented, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Justice J.S. Verma Committee was constituted by the Government to look into possible amendments of the Criminal Law to provide for quicker trial and enhanced punishment for criminals committing sexual assault of extreme nature against women. The Committee had submitted its report on 23.01.2013.

Taking into account the recommendations of the Justice Verma Committee, Government has already made various amendments in Criminal Laws (Indian Penal Code, Code of Criminal Procedure, Indian Evidence Act and the Protection of Children from Sexual Offences Act, 2012) relating to sexual harassment; assault or use of criminal force to woman with intent to disrobe; voyeurism; stalking; and rape.

Further, pursuant to the recommendation made in the Justice Verma Committee Report, domestic workers were included within the ambit of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

---

†Original notice of the question was received in Hindi.